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Title: Introduction of the Mines and Minerals (Development and Regulation) Amendment Bill, 2014 (Insertion Of New Section 3a).

SHRI VINCENT H. PALA (SHILLONG): Sir, I beg to move for leave to introduce a Bill further to amend the Mines and Minerals (Development and Regulation) Act, 1957.

HON. DEPUTY SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Mines and Minerals (Development and Regulation) Act, 1957."

The motion was adopted.

SHRI VINCENT H. PALA : Sir, I introduce the Bill.

15.37 ½ hrs.